

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 07
(CAA)-57(PB)/2018

IN THE MATTER OF:

Akai Consumer Electronics
India Ltd. & Ors.

.... Applicant/Petitioner

Order under Section 230-232

Order delivered on 22.05.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. NARENDER KUMAR BHOLA
HON'BLE MEMBER (TECHNICAL)

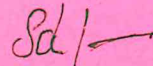
PRESENT:

For the Applicant

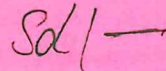
Mr. Rahul Malhora & Mr. Rishu Kant Sharma,
Advs.

ORDER

At request of the Petitioner counsel, list this application on **22.06.2020**.



(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT



(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)